

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 1756 of 2020

M/s Garg Agency
..... **Petitioner**
Versus
The State of Jharkhand and Ors. **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Sumeet Gadodia, Advocate
For the Respondent State : Mr. Gaurav Abhishek, AC to AG
For Respondent Nos.2&3 : Dr. Ashok Kumar Singh, Advocate

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3/ Dated: 21/07/2020:

Heard Mr. Sumeet Gadodia, the learned counsel for the petitioner, Mr. Gaurav Abhishek, the learned counsel for the respondent State and Dr. Ashok Kumar Singh, the learned counsel for the respondent nos.2 and 3.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Dr. Ashok Kumar Singh, the learned counsel for the respondent nos.2 and 3 submits that counter affidavit is ready and he will file the same within a week.

Mr. Sumeet Gadodia, the learned counsel for the petitioner submits that soft copy of the counter affidavit filed by the respondent nos. 2 and 3 may be served upon him and he will file the rejoinder to the same within a week.

Post this matter on 06.08.2020.

(Sanjay Kumar Dwivedi, J.)